

Nomination of cases by Hon'ble the Acting Chief Justice on 10.06.2016			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	W. P. - 28127/2016	Hon'ble Vikram Nath, J.	Court No. 43 on 10.06.2016
Appropriate Court dealing with such matters			
2	CrI. W. P. - 12493/2016 (Correction Application) with Nomination Application – 188200/2016	Appropriate Court dealing with such matters	Writ C-II (Criminal) Section on 13.06.2016
3	CrI. Appeal – 2967/2004 (Correction Application) with Nomination Application – 188201/2016	Appropriate Court dealing with such matters	Criminal Appeal Section on 13.06.2016
4	CrI. Appeal – 1801/2016 (Correction Application) with Nomination Application – 188198/2016	Appropriate Court dealing with such matters	Criminal Appeal Section on 13.06.2016
5	CrI. Appeal – 3574/2007 (Correction Application) with Nomination Application – 188197/2016	Appropriate Court dealing with such matters	Criminal Appeal Section on 13.06.2016
Special Order			
6	CrI. Appeal – 1640/2016 (Correction Application) with Nomination Application – 188199/2016	“Put up before appropriate Bench”	Criminal Appeal Section on 13.06.2016

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

J.R.(LISTING)
13/06/2016